

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI**

Dated: 24.09.2018

**IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 24.09.2018 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 148/2016 (M.A. No. 686/2017)	Mahesh Chandra Saxena Vs. South Delhi Municipal Corporation & Ors.	Mr. Rahul Khurana, Adv. for Applicant  Ms. Puja Kalra, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Narender Pal Singh, Adv. for DPCC Mr. B. V. Niren, Adv. for CGWA Ms. Sakshi Popli, Adv. for DJB Mr. Surendra Kumar, A.E. for R-5 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Gaurav Kumar Banal, Adv. for R-6	<b>10.10.2018</b>
2.	Original Application No. 556/2016 (M.A. No. 72/2017)	Haridutt Sharma & Anr. Vs. North Delhi Municipal Corporation & Ors	Ms. Parul Gupta, Adv. for Applicants  Mr. Tarunvir Singh Khehar, Adv. for GNCT Mr. Nitish Negi, Adv. for R-2 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Prashant Sivarajan, Adv. for DUSIB Ms. Puja Kalra, Adv. for North MCD Mr. Sunil Dutt Dixit, Adv. for R-4	<b>15.10.2018</b>
3.	Original Application No. 422/2017 (M.A. No. 794/2017)	Inter Globe Aviation Limited Vs. Union of India & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Mirnal Ojha, Adv. for Applicant  Mr. Rajesh Kumar Singh, Adv. for R-1 Ms. Anjana Gosain, Adv. for R-2 Mr. B. V. Niren, Adv. for R-3 Mr. Anand Shri, Adv. for R-6 Mr. Pinaki Misra, Sr. Adv. with Mr. Mirnal Ojha, Adv.	<b>15.10.2018</b>
4.	Original Application No. 508/2017 (M.A. No.1008/2017)	Green Earth Vs. State of Haryana & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for for State of Haryana Mr. Rajesh K. Singh, Adv. for MoEF Mr. Dheeraj P. Deo, Adv	<b>15.10.2018</b>

**COURT MASTER**